

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.12.2021 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No.113 of 2019	Ashok Suchde Vs. Competition Commission of India	Sumit Jain	Niti Richhariya Navdeep Singh Suhag-R1 Jyoti P. Sahu-R2

For Directions

2.	Comp. App. (AT) (Ins) No. 453 of 2021 (PH)	M. K. Dhir & Ors. Vs. Punjab National Bank & Anr.	Vivek Malik	Rahul Kumar-R1 Vijay Kr. Gupta-IRP
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For Admission (Fresh Case)

3.	Competition App. (AT) No. 19 of 2021	PMP Infratech Private Ltd. Vs. The Competition Commission of India & Ors.	Rishad A. Chowdhury	
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For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 161 of 2020	Bhobinder Singh Hundal & Ors. Vs. Narottambhai Somabhai Patel & Anr.	Hingorani	
5.	Comp. App. (AT) (Ins) No. 266 of 2020	Punjab National Bank (Through Sachin Rathi, Sr.Manager Hill Cart Road Branch, Siliguri) Vs. Kamalesh Kumar Singhania & Ors.	Debopriyo Maulik	
6.	Comp. App. (AT) (Ins) No. 303 of 2020	ASREC (India) Ltd. Vs. Divyesh Desai	Saurabh Jain	Jyoti
7.	Comp. App. (AT) (Ins) No. 304 of 2020	Sucden India Pvt. Ltd. Vs. New Phaltan Sugar Works Ltd. & Anr.	Trideep Pais	Arshik Anand-R3

8.	Comp. App. (AT) (Ins) No. 723 of 2021	Agarwal Coal Corporation Pvt. Ltd. Vs. Nilkanth Concast Pvt. Ltd.	V.N. Dubey	Aastha Mehta
9.	Comp. App. (AT) (Ins) No. 891 of 2021	Commissioner of Customs & Excise – Jaipur-I (Now known as “Principle Commissioner, Central Goods & Service Tax”) Vs. Ashika Commercial Pvt. Ltd. Through the Resolution Professional Rajesh Kumar Agarwal & Ors.	Sandeep Pathak	Vikrant Pachnanda Shruti Swaika Mukul Katyal-R1
10.	Comp. App. (AT) No. 120 of 2021	Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Brijesh Kumar Tamber	Raunak Dhillon Vikas Kumar Jha Adarsh Saxena-R1
11.	Review Application No.11 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Ashok Raja Vs. Arun Kumar Gupta & Anr. With	Mohit Chaudhary	Prachi Johri-R1 Madhu Juneja-R2
12.	Contempt Case (AT) No. 06 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Madhu Juneja Vs. Ashok Raja	C. A. Surinder Kumar	Garima Sharma

For Hearing

13.	Comp. App. (AT) (Ins) No. 796 of 2019	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma-R1 & R2 Ruchir Mishra-Interveners
14.	Comp. App (AT) (Ins) No. 147 of 2020	Pradeep Agarwal & Ors. Vs. Nutan Ispat and Power Pvt. Ltd.	Gaurav Gupta	Sidhartha Sharma
15.	Comp. App. (AT) (Ins) No. 335 of 2020	Prakash Chandra Kapoor & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Meenakshi Rawat	Aditya Vashisht-R1
16.	Comp. App. (AT) (Ins) No. 777 of 2020	Mukul Agarwal Vs. Royale Resinex Pvt. Ltd.	Arun Srivastava	Bharat Arora-R1 Manish Kr. Agarwal-IRP R. K. Gupta-IRP
17.	Comp. App. (AT) (Ins) No. 252 of 2021	Saurabh Bhuta Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Sharath Sampath	Avinav Mukherjee Prem Prakash Kanwer Rushil Mathur-R1

18.	Comp. App. (AT) (Ins) No. 404 of 2021	Ajit Kumar Resolution Professional of K- Lifestyle & Industries Ltd. Vs. Alpha (India) Properties Ltd. & Ors.	Vikky Dang	P. Singh-R1 Vishal Singh-R1, R2 Vaibhav Tyagi-R3,4,5 & 6 Lokesh Malik-R7,8,10 & 11 Prateek Gupta-R9,12 & 13
19.	Comp. App. (AT) (Ins) No. 607 of 2021	M K Pandey Vs. R. Subramania Kumar, Administrator DFHL & Ors. With	Sujeet Kumar	Raghav Shankar Navneet R-R1 Ketan Gaur Dhritiman Roy-R2 Raunak Dhillon-R3
20.	Comp. App. (AT) (Ins) No. 852 of 2021	Ajay Kumar Thakur Vs. R. Subramania Kumar, Administrator DFHL & Ors.	Sujeet Kumar	Liz Mathew Ketan Gaur
21.	Comp. App. (AT) (Ins) No. 637 of 2021	Vinod Tarachand Agrawal Vs. —	Monaal Davawala	
22.	Comp. App. (AT) No. 84 of 2021	Ramesh B. Desai Vs. Sayaji Industries Ltd. & Ors. With	Heena George	Anushree Kapadia Devang Nanavati Sandeep Singhi Anvi Majumdar-R1
23.	Comp. App. (AT) No. 35 of 2021	Ramesh B. Desai & Anr. Vs. Sayaji Industries Ltd. & Ors. With	Henna George	Sandeep Singhi Anushree Kapadia-R1 Kausar Husain-R2 & R3
24.	Comp. App (AT) No. 108 of 2021	Suhas Vadilal Mehta & Anr. Vs. Sayaji Industries & Ors.	Malak Bhatt	Anushree Kapadia
25.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India With	VaibhavGaggar	Rajshekhar Rao
26.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh & Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)
27.	Competition App. (AT) No. 12 of 2020	Prashant Properties Pvt. Ltd. Vs. Competition Commission of India (CCI) & Ors.	Anurag Singh	Anup Kumar-R2 -15 Vaijayant Paliwal-R16

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By order of Hon'ble Chairperson
-sd/-
Registrar